## **Development of Ecological Train**

736. SHRI EDUARDO FALEIRO: Will the Minister of RAILWAYS be pleased to State:

- (a) whether the Government are aware of the development of ecological train in Yugoslavia;
- (b) whether RDSO have any such projects in hand and if so, the details thereof; and
- (c) whether the Government propose to obtain this technology for use in city commuter service etc?

THE MINISTER OF RAILWAYS (SHRI JANESHWAR MISHRA): (a) and (c). No, Sir.

## **New Drug Policy**

- 737. SHRI KANKAR MUNJARE: Will the Minister of PETROLEUM AND CHEMI-CALS be pleased to state:
- (a) whether Government are aware that pharmaceutical companies are influencing doctors also for boosting sale of drugs of various brands manufactured by them;
- (b) if so, whether Government have considered or propose to consider measures to check these methods being adopted by the companies;
- (c) whether Government propose to introduce a new drug policy;
  - (d) if so, the details thereof; and

(e) the time by which it is likely to be announced?

THE MINISTER OF PETROLEUM AND CHEMICALS, AND MINISTER OF PAR-LIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALVIYA): (a) and (b). The marketing strategies of individual companies are not monitored by the Department. The MAPE (maximum allowable post manufacturing expenses) allowed on the schedule formulations covers marketing expenses, including the margin of the producers.

(c) to (e). The review of the 1986 Drug Policy is in progress.

## Pension to widows in Central Railway

738. SHRI RAM NAIK: Will the Minister of RAILWAYS be pleased to refer to reply given on 4 September, 1990 to Unstarred Question No. 4267 regarding pension to widows in Central Railway and state:

- (a) whether the assured information has since been collected;
  - (b) if so, the details thereof; and
  - (c) if not, the reasons for delay?

THE MINISTER OF RAILWAYS (SHRI JANESHWAR MISHRA): (a) Yes, Sir.

(b) and (c). A statement regarding the implementation report in respect of the Assurance to Unstarred Question No. 4267 answered in Lok Sabha on 4.9.1990, is attached.